

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 3898  
TO BE ANSWERED ON 08.12.2016**

**Khelo India-National Programme for Development of Sports**

**3898.       SHRIMATI SANTOSH AHLAWAT:  
              SHRI ANTO ANTONY:  
              SHRI PRATHAP SIMHA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the objectives of the "Khelo India National Programme for Development of Sports" in the country;**
- (b) whether the said programme has provisions for setting up of sports academies/training centres under Public Private Partnership (PPP) mode and if so, the details thereof;**
- (c) the funds allocated and released under the said programme since its inception, State/UT-wise;**
- (d) the details of projects undertaken under the said programme, State/UT-wise; and**
- (e) whether the Government has received proposals from various State Governments including Karnataka for organizing sports events and for setting up of sports academies/training centres under the said programme and if so, the details thereof along with the action taken thereon by the Government?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
(SHRI VIJAY GOEL)**

- (a) Objectives of the Khelo India scheme include mass participation of the young population in Sports through annual sports competitions, identification of sporting talent, nurturing of sporting talent through**

**sports academies, and creation of sports infrastructure at Block, District, and State/UT levels.**

**(b) No, Madam.**

**(c) to (e) The scheme is demand-driven. Proposals, as and when received from States, if complete in all respects, and found feasible are considered subject to availability of funds.**

**Details showing funds released to States for conducting competitions are at Annexure – I. Details showing funds released to States for sports infrastructure are at Annexure – II.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3898 FOR 08.12.2016 ASKED BY SHRIMATI SANTOSH AHLAWAT, SHRI ANTO ANTONY, SHRI PRATHAP SIMHA, MPs REGARDING KHELO INDIA-NATIONAL PROGRAMME FOR DEVELOPMENT OF SPORTS**

Annexure – I

Details of sanction of funds for Sports Competition under Khelo India during the year 2016-17  
(as on 16.11.2016)

S. No.	Name of State Sports Authority/ Sports Council	Amount (Rs.)
1.	Sports Authority of Andhra Pradesh	14911000
2.	Sports Authority of Arunachal Pradesh	6566000
3.	Sports Authority of Assam	16342000
4.	Sports Authority of Goa	1500000
5.	Sports Authority of Gujarat	24600000
6.	Himachal Pradesh Sports Council	5812000
7.	J & K State Sports Council	10687000
8.	Sports Authority of Jharkhand	15599000
9.	Sports Authority of Karnataka	23624000
10.	Kerala State Sports Council	11982000
11.	Mizoram State Sports Council	3189000
12.	Madhya Pradesh Sports Authority	33783000
13.	Odisha Council of Sports	19677000
14.	Punjab State Sports Council	13776000
15.	Rajasthan State Sports Council	26274000
16.	Sports Development Authority of Tamil Nadu	26647000
17.	Sports Authority of Telangana	10889000
18.	Tripura Sports Council	3671000
19.	State Youth Welfare Board Uttarakhand	6847000
20.	West Bengal Council of Sports	25781000
UTs		
21.	Puducherry State Sports Council	1739000
	<b>Total</b>	<b>30,38,96,000</b>

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Annexure - II

State/UT-wise details of funds released during the current financial year 2016-17 under Khelo India Scheme (position as on 01.11.2016)

2016-17

(Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Rajasthan	Construction of multi-purpose indoor hall at Mohanlal Sukhadia University, (MLS), Udaipur. (Second instalment for the project sanctioned on 13.12.2013 for Rs. 6 crore).	-	2.40 (30.06.2016)
2.	Maharashtra	Laying of synthetic athletic track at Armed Forces Medical College (AFMC), Pune. (Second instalment for the project sanctioned on 23.07.2014 for Rs. 5 crore).	-	1.00 (30.06.2016)
3.	Madhya Pradesh	Laying of synthetic athletic track at Devi Ahilya Vishwavidyalaya, Takshshila Campus, Khandwa Road, Indore, Madhya Pradesh. (Second instalment for the project sanctioned on 08.12.2014 for Rs. 5.50 crore).	-	3.50 (02.08.2016)
4.	Puducherry	Construction of multi-purpose indoor hall at Tagore Arts College Ground, Lawspet, Puducherry. (Balance instalment for the project sanctioned on 23.03.2012 for Rs. 6 crore).	-	2.46 (08.08.2016)
5.	Karnataka	Construction of Multi-purpose indoor hall at Belgaum. (Second instalment for the project sanctioned on 03.12.2014 for Rs. 6 crore).	-	1.80 (20.09.2016)
6.	Karnataka	Laying of synthetic athletic track at Chamarajanagar, Chamarajanagar District, Karnataka. (Second instalment for the project sanctioned on 26.02.2015 for Rs. 5.50 crore).	-	1.50 (20.09.2016)
7.	Jammu & Kashmir	Construction of Multi-purpose indoor hall at Leh Ladakh. (Second	-	1.80 (20.09.2016)

		instalment for the project sanctioned on 05.11.2013 for Rs. 6 crore).		
8.	Andhra Pradesh	Laying of synthetic athletic track at Acharya Nagarajuna University, Nagarjuna Nagar, Guntur District. (Third instalment for the project sanctioned on 05.12.2014 for Rs. 5.50 crore).	-	1.50 (20.09.2016)
<b>Total</b>				<b>15.96</b>

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